

Central Administrative Tribunal
Principal Bench

O.A. No. 637 of 2000

New Delhi, dated this the 30th June, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri Manohar Singh,
S/o Shri Thakur Dass,
R/o A/N-65, Shalimar Bagh,
Delhi-110052.

.. Applicant

(Applicant in person)

Versus

Union of India through

1. The Secretary,
Ministry of Communications,
Sanchar Bhawan,
New Delhi.
2. The Secretary,
Dept. of Telecommunications,
Sanchar Bhawan, New Delhi.
3. The Chief General Manager,
M.T.N.L., Khurshidlal Bhawan,
Janpath,
New Delhi.

... Respondents

(By Advocate: Shri N.C. Sikri, Sr. Counsel with
Shri V.K. Rao)

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Applicant prays for permission to withdraw
the O.A. Permission is granted and the O.A. is
dismissed as withdrawn.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)

Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

/GK/